gation after oilseeds, sugarcane, potatoes and wheat;

- (iii) multiplication and use of improved pulse seeds and distribution of seeds minikits;
- (iv) adoption of plant protection measures and use of phosphatic fertilizers and rhizobial culture etc.; and
- (v) ensuring remunerative prices to the farmers.

In addition, the import of pulses is allowed under Open General Licence.

Mode of Training of Government of India Press Apprentices

4534. SHRI SYED MASUDAL HOS-SAIN : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) whether attention of the Government has been drawn to the defects in the present mode of imparting training to Press Apprentices in Government of India Press; and

(b) the reasons for not introducing a systematic practical training procedure so that apprentices can cope up with the modern and sophisticated printing technology?

THE DEPUTY MINISTER IN THE MINISTRY OF WORKS AND HOUSING (SHRI MOHAMMED UAMAN ARIF): (a) Yes, Sir. A representation was received from apprentices engaged in Calcutta Complex.

(b) Practical training is being given to the apprentices on machines available in the Presses according to the prescribed syllabus as per requirements of the Apprentices Act, 1961, and rules framed thereunder.

Setting up of a National Rural Development Fund

4535. SHRIMATI MADHURI SINGH:

Will the Minister of RURAL DEVE-LOPMENT be pleased to state :

(a) whether it is a fact that Government propose to set up a National Rural Development fund, if so, what is the criteria for identification of areas and category or priority of development programmes to be undertaken from out of the fund; and

(b) the details of financial supports to be given for rural development programmes?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVE-LOPMENT (SHRI HARINATH MISRA): (a) and (b) A National Fund for Rural Development is to be set up and notified by the Central Government in terms of Clause (C) of Sub-Section (1) of Section 35CCA of the Income-Tax Act, 1961. The modalities with regard to setting up of the fund, as also the other details are worked out.

Yield of Wheat, Cotton; Jawar, Groundnut in Irrigated and Rainfed Areas

4536. SHRI UTTAM RATHOD : Will the Minister of AGRICULTURE be pleased to state :

(a) what is the standard yield for wheat, cotton, jawar and groundnut irrigated areas in rain-fed area and dry area;

(b) the comparative costs of production of those items in the two areas; nd

(c) will the Government provide for a dual pricing system for crops produced in irrigated area, rain-fed dry areas?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA); (a) A statement indicating available data on yield rates of wheat, cotton, jowar and groundnut in irrigated and unirrigated (rainfed and dry) areas in some States during 1980-81 is given at the statement. These yield rates are based on sub-sample of experiments of general crop estimation surveys and these are not calculated for all States.

(b) The State level estimates of cost of production are based on sample farmers after taking into account the diverse agro-climatic and farming conditions, such as, rainfall, irrigation, soil type, cropping pattern etc. Scparate estimates for irrigated and unirrigated areas are not worked out.

(c) There is no such proposal under the consideration of Government.

(Kg./ha)

Statement

Yield from irrigated/unirrigated lands (1980-81)

| | (Kg ./lla) | | |
|------------------|--------------------|----------|-------------|
| State | Yield | | |
| | I | rrigated | Unirrigated |
| | WHEAT | | |
| Assam | | 1582 | 1193 |
| Bihar | | 1224 | 1020 |
| Gujarat | | 2409 | 573 |
| Haryana | | 2397 | 1840 |
| Himachal Pradesh | | 1883 | 1339 |
| Madhya Pradesh | | 1684 | 709 |
| Maharashtra | | 1249 | 419 |
| Punjab | | 2771 | 1535 |
| Rajasthan | | 1544 | 879 |
| Uttar Pradesh | | 1778 | 1087 |
| West Bengal | | 1314 | 1029 |
| | COTTON (Lint) |) | |
| Gujarat | | 334 | 111 |
| Maharashtra | | 197 | 6 8 |
| Punjab | | 289 | 128 |
| Tamil Nadu | | 413 | 82 |
| | JOWAR | | |
| Gujarat | Kharif | 1318 | 435 |
| | Rabi | 1476 | 923 |
| Haryana | | 369 | 349 |
| Madhya Pradesh | | 1150 | 762 |
| Maharashtra | Kharif | N.A. | 943 |
| , | Rabi | 1010 | 406 |
| Tamil Nadu | | 1552 | 599 |
| | GROUDNUT | | |
| Gujarat | Kharif | 839 | 676 |
| Maharashtra | Kharif | N.A. | 619 |
| | Summer | 1400 | N.A. |
| Punjab | | 1322 | 1179 |
| | | | |
| Rajasthan | | 569 | 368 |

N.A.-Not Available.